

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

C I R C U L A R
Dated, Imphal the 8th October, 2018

No.HCM/Misc./89-Estt(v)/

It is hereby notified that all the Presiding Officers of Subordinate Courts of Manipur shall submit a daily report relating to cases disposal data to the Registrar (Judl.), High Court of Manipur. For the Additional District & Sessions Judges, Civil Judges (Senior Division)/ CJMs, Civil Judges (Junior Division)/JMFCs, the data may be sent through their respective District & Sessions Judges who will prepare a comprehensive data chart showing Judge wise daily case disposal. The information may be sent by hard copy, e-mail, Fax etc.

This circular will come into effect immediately.

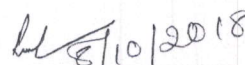
Sd/-

(R.K.MEMCHA DEVI)
REGISTRAR (JUDL.)

No.HCM/Misc./89-Estt(v)/ 21995-2009 Imphal, the 8th Oct., 2018

Copy to:

1. The District & Sessions Judge, Imphal West/ Imphal East/ Thoubal/ Bishnupur/ Ukhrul/ Churachandpur/ Senapati.....for kind information & circulation to the Courts of their jurisdiction.
2. The Presiding Officer, Revenue/Claims Tribunal.
3. The Registrar (Vigilance), High Court of Manipur.
4. Judge, Family Court, Manipur/ Imphal East/ Bishnupur/ Thoubal.
5. The Judge, Special Court (ND & PS), Manipur/Judge, Special Court, ND & PS (FTC).
6. Addl. District & Sessions Judge, Manipur West/Manipur East/Crime Against Women (FTC).
7. The Deputy Registrar (Judl.) High Court of Manipur
8. The PPS to Hon'ble the Chief Justice, High Court of Manipur.
9. The P.S to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur .
10. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur
11. The P.S to Registrar General, High Court of Manipur.
12. The P.S to Registrar (Judl.), High Court of Manipur.
13. S.P, Estt.-I/II.
14. System Analyst, High Court of Manipur for uploading to the official website.
15. Concerned File.


(R.K.MEMCHA DEVI)
REGISTRAR (JUDL.)